

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2058  
TO BE ANSWERED ON DECEMBER 11, 2025**

**GENERAL POOL RESIDENTIAL ACCOMMODATION – DELHI**

**NO. 2058. SHRI NAVEEN JINDAL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of units in General Pool Residential Accommodation (GPRA) - Delhi pool, locality and type-wise till date along with the number of such units, type-wise as on 30<sup>th</sup> June, 2014;**
- (b) whether the Government is contemplating further capacity augmentation of GPRA-Delhi pool and if so, the details thereof, locality and type-wise along with the cost estimates and date(s) of completion; and**
- (c) the expected number of units, locality and type-wise in GPRA-Delhi pool once the proposed augmentation is completed?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): The government is not maintaining any Delhi pool under General Pool Residential Accommodation (GPRA). However, the housing stock is added to GPRA on time-to-time basis. During last 10 years 8753 new housing stock of different types were added to GPRA in Delhi.**

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